HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(through video conference)

OWP No. 9900020/2011 IA No. 99001/2011 (S-2528/2011)

Shri Jagdish Sapolia and others

.....Appellant/Petitioner(s)

Through:- Mr. Abhinav Jamwal, Advocate vice

Mr. Javed Iqbal, Advocate

(on video call from residence in Jammu)

V/s

State of J&K and others

....Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 13.05.2020

Learned counsel for petitioners seeks leave of the Court to withdraw the writ petition.

Accordingly, the writ petition is dismissed as withdrawn along with connected CM(s).

(RAJNESH OSWAL) JUDGE

Jammu 13.05.2020 Karam Chand

Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No